Name of the Corporate Debtor: DEV VERSHA PUBLICATION PRIVATE LIMITED; Date of Commencement of CIRP: 13-10-2023; List of Creditors as on: 03-11-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims No. of Claims % Share in Total Amount Amount Amount of Claims Admitted 15602226 15602226 0 0 0 1 Secured financial 1 100.00 1 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 Unsecured financial 0 0.00 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 NA (Employees) 7 Operational creditors 0 0 0 0 0.00 0 NA (Government Dues) 8 0 Operational creditors 0 0 0 0.00 0 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 NA 0.00 0 any, (other than financial creditors

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100.00

0

0

0

and operational creditors)

Total

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